

## **Declaration of Assets and Liabilities**

Year 2023-84

HT (1319 1311 I, NAVNEET GOPAL, son/daughter/wife of BRIJ BAHADUR, GOPAL years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as OFFICE ATTEN DANT (GARDENER)

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No		Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	49500		124.		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		-		. —	_
(((i))	Bonds, Debentures and Shares in companies	10000/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		~	_		
(v)	Motor Vehicles (details of make, etc.)	PULSAR 125 BROLEZ7937	_	_	-	_
(vi)	Jewellery (give details of weight and value)	10gram	-	-	-	-
(vii)	Other assets, such as values of claims / interests		_	-		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock  $E \times change$  in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	have to be indicated]  Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_	_		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door					
	number(s) - Extent (Total measurement) - Current market value				-	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door					
	number(s) - Extent (Total measurement) - Current market	-		XX X X X		
(v)	others (such as interest in property)		-	-	_	-

I give herein below the details of my liabilities / over dues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	-	
(4)	(ii) Loans from financial institutions		_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	-
	(b) dues to departments dealing with supply of water	_	
	(c) dues to departments dealing with supply of electricity		<u></u>

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any		
	(1) Other daes, it say		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CM6769759J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		

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C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	1L0105368704 M (M/F)
Gender :-	
Date of Birth :-	0 9 1 1 1 9 9 9 (DD/MM/YYYY)
Class/Group :-	C (A/B/C
Cadre :-	BIHAR VIDHAN SABHA (Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	DATNA
I hereby declare knowledge and belief.	that the above details are true to the best of my
	Signature
Place: PATNA Date: 710212023	Name of Employee: NAVNEET GOPAL  Designation: OFFICE ATTENDANT (GARDENER)  Department: BIHAR UIDHAN CARHA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Daniet,